

Annexure-1

Name of the corporate debtor: Modella Textile Industries Limited

Date of commencement of CIRP: May 04, 2022

List of unsecured financial creditors belonging to any class of creditors

SN	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dr Sammer Datkhile & Dr. Sonali Datkhile	08-May-22	12,52,618	12,52,618	Home Buyer	Not provided	NA	NA	0.013%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
2	Sunil R Kolte	18-May-22	28,96,936	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	28,96,936	Admitted as per the consent terms signed between the parties
3	Murali Krishna Duvvuri & Asha Latha Duvvuri	18-May-22	29,73,863	29,73,863	Home Buyer	Not provided	NA	NA	0.030%	NA	NA	NA	-5	Admitted as per the consent terms signed between the parties
4	Rakesh Pandurang Nikam & Ritu Raksh Nikam	18-May-22	22,07,237	22,07,237	Home Buyer	Not provided	NA	NA	0.022%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
5	Mitesh Mansukhlal Rana & Deepal Mitesh Rana	18-May-22	38,26,595	38,26,595	Home Buyer	Not provided	NA	NA	0.038%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
6	Abhishek Kochar & Garima Kochar	18-May-22	18,32,676	18,32,676	Home Buyer	Not provided	NA	NA	0.018%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
7	Wrinna Lancy Pinto & Lancy John Pinto	18-May-22	26,19,223	26,19,223	Home Buyer	Not provided	NA	NA	0.026%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
8	Sudhir Pednekar & Swapna Pednekar	18-May-22	35,77,196	35,77,196	Home Buyer	Not provided	NA	NA	0.036%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
9	Roopali Prashant Lohage & Prashant Krishnarao Lohage	18-May-22	52,36,046	19,73,814	Home Buyer	Not provided	NA	NA	0.020%	NA	NA	NA	32,62,232	Admitted as per the consent terms signed between the parties
10	Ashish Madhav Pethe & Anjali Ashish Pethe	18-May-22	1,14,27,098	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	1,14,27,098	Admitted as per the consent terms signed between the parties
11	Sachin Keshav Parab	18-May-22	59,89,399	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	59,89,399	Admitted as per the consent terms signed between the parties
12	P.K. Kannan , Rama Kannan & Pranav Kannan	18-May-22	33,84,077	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	33,84,077	Admitted as per the consent terms signed between the parties
13	Ajitkumar Manohar Gosavi	19-May-22	20,00,000	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	20,00,000	Admitted as per the consent terms signed between the parties
14	Namrata Sudhakar Patil & Amit Sudhakar Ambekar	19-May-22	89,64,654	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	89,64,654	Admitted as per the consent terms signed between the parties
15	Crispin Misquita & Silvia Fernandes	19-May-22	1,04,32,866	50,94,134	Home Buyer	Not provided	NA	NA	0.051%	NA	NA	NA	53,38,732	Admitted as per the consent terms signed between the parties
16	Vinayak Kaluram Mundhe, Vidya Vinayak Mundhe & Rohan Vinayak Mundhe	19-May-22	25,39,260	25,39,260	Home Buyer	Not provided	NA	NA	0.025%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
17	Hasta Rahul Talvelkar/ Rahul Sharad Talvelkar	19-May-22	27,96,171	27,96,171	Home Buyer	Not provided	NA	NA	0.028%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
18	Prashant Bhaug Bhatkar & Vaishnavi Bhatkar	19-May-22	25,73,093	25,73,093	Home Buyer	Not provided	NA	NA	0.026%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
19	Nikhil Kelkar & Sayali Kelkar	19-May-22	49,61,435	49,61,435	Home Buyer	Not provided	NA	NA	0.050%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
20	Shalendra Samant and Daya Samant	00-Jan-00	-	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
21	Vineet Roy & Manisha Bindish	19-May-22	60,64,886	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	60,64,886	Admitted as per the consent terms signed between the parties
22	Vaishali Atish Mulay & Atish Laxman Mulay	19-May-22	94,77,282	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	94,77,282	Admitted as per the consent terms signed between the parties
23	Sandeep Suresh Kokane	20-May-22	24,10,996	24,10,994	Home Buyer	Not provided	NA	NA	0.024%	NA	NA	NA	2	Admitted as per the consent terms signed between the parties
24	Sheryl Santosh Singh & Santosh Vijay Singh	20-May-22	25,93,119	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	25,93,119	Admitted as per the consent terms signed between the parties
25	Mohan Gajanan Damle	20-May-22	30,16,914	30,16,909	Home Buyer	Not provided	NA	NA	0.030%	NA	NA	NA	5	Admitted as per the consent terms signed between the parties
26	Suhash Sampat Salunkhe & Snehal Suhas Salunkhe	20-May-22	84,93,429	31,92,778	Home Buyer	Not provided	NA	NA	0.032%	NA	NA	NA	53,00,651	Admitted as per the consent terms signed between the parties
27	Rohit Suresh Channe, Shailaka Suresh Chaane & Suresh Namdeo Channe	20-May-22	25,71,250	-	Home Buyer	Not provided	NA	NA	0.000%	NA	NA	NA	25,71,250	Admitted as per the consent terms signed between the parties
28	Rajesh Joshi and Meenal Joshi	20-May-22	11,65,845	11,65,845	Home Buyer	Not provided	NA	NA	0.012%	NA	NA	NA	-	Admitted as per the consent terms signed between the parties
			11,72,84,164	4,80,13,846					0.482%	-	-	-	6,92,70,318	
	Revolving Loan Facility			1,71,03,70,393					17.170%					
	Non Convertible Debentures			8,20,27,64,279					82.348%					
	Grand Total - INR			9,96,11,48,518					100.000%					

Cut off date: 24 May 2022

(a) Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts, Form 26AS etc. The analysis and findings delineated in this report are specifically subject to information received up to May 24, 2022. The same may change subject to any material information received from the creditors affecting the claim amounts.

(b) The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.

(c) If any claim amounts undergo changes subsequent to this filing based on the additional information called for during the course of verification. The same would not be treated as negligence on the part of the IRP undertaking this verification process.

(d) The analysis and findings delineated in this report are specifically based on documents and information submitted by the creditors (subject to verification of the same).

(e) The application for appointment of authorized representative has already been filed with Hon'ble National Company Law Tribunal on May 26, 2022 is under consideration of the Hon'ble National Company Law Tribunal and therefore, the appointment of authorized representative shall be subject to the order of Hon'ble National Company Law Tribunal.

Annexure-2

Name of the corporate debtor: Modella Textile Industries Limited

Date of commencement of CIRP: May 04, 2022

List of secured financial creditors other than financial creditors belonging to any class of creditors

SN	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Edelweiss Asset Reconstruction Company														
	Revolving Loan Facility	16-May-22	1,71,51,65,784	1,71,03,70,393	Revolving Loan Facility	7,01,08,00,000	NA	NA	17%	NA	NA	NA	47,95,391		
	Non Convertible Debentures	16-May-22	8,27,45,04,630	8,20,27,64,279	Non Convertible Debentures	7,01,08,00,000	NA	NA	82%	NA	NA	NA	7,17,40,351		
	Grand Total		9,98,96,70,414	9,91,31,34,672			-	-		-	-	-	7,65,35,742		

Cut off date: 24 May 2022

(a) Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts, Form 26AS etc. The analysis and findings delineated in this report are specifically subject to information received up to May 24, 2022. The same may change subject to any material information received from the creditors affecting the claim amounts.

(b)The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.

(c)If any claim amounts undergo changes subsequent to this filing based on the additional information called for during the course of verification. The same would not be treated as negligence on the part of the IRP undertaking this verification process.

(d)The analysis and findings delineated in this report are specifically based on documents and information submitted by the creditors (subject to verification of the same).

(e)The application for appointment of authorized representative has already been filed with Hon'ble National Company Law Tribunal on May 26, 2022 is under consideration of the Hon'ble National Company Law Tribunal and therefore, the appointment of authorized representative shall be subject to the order of Hon'ble National Company Law Tribunal.

Annexure-3

Name of the corporate debtor: Modella Textile Industries Limited

Date of commencement of CIRP: May 04, 2022

List of Operational creditors (other than Workmen and Employees and Government Dues)

SN	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Estimated)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Link Intime India Private Limited	17-May-22	2,30,100	-	Operational Creditor	NA	NA	NA	NA	NA	NA	NA	2,30,100	NA
			2,30,100	-			-	-		-	-	-	2,30,100	

Cut off date: 24 May 2022

(a) Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts, Form 26AS etc. The analysis and findings delineated in this report are specifically subject to information received up to May 24, 2022. The same may change subject to any material information received from the creditors affecting the claim amounts.

(b)The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.

(c)If any claim amounts undergo changes subsequent to this filing based on the additional information called for during the course of verification. The same would not be treated as negligence on the part of the IRP undertaking this verification process.

(d)The analysis and findings delineated in this report are specifically based on documents and information submitted by the creditors (subject to verification of the same).

(e)The application for appointment of authorized representative has already been filed with Hon'ble National Company Law Tribunal on May 26, 2022 is under consideration of the Hon'ble National Company Law Tribunal and therefore, the appointment of authorized representative shall be subject to the order of Hon'ble National Company Law Tribunal.